

**SECURITIES AND EXCHANGE BOARD OF INDIA  
EASTERN REGIONAL OFFICE (KOLKATA)**

**Completion of Recovery Certificate no. RC8981 of 2025, in respect of Piccadily Sales and Services Pvt. Ltd. (now amalgamated into Plenty Niryat Pvt. Ltd.) (PAN: AABCP6776C) in the matter of Thirani Projects Ltd.**

A Recovery Certificate No. RC8981 of 2025 dated December 31, 2025, has been drawn up by the Recovery Officer against Plenty Niryat Pvt. Ltd. (pursuant to amalgamation of Piccadily Sales and Services Pvt. Ltd. into Plenty Niryat Pvt. Ltd.) (PAN: AABCP6776C) ["Defaulter"] for a sum of Rs. 1,91,000/- (Rupees One Lakh Ninety-One Thousand Only) along with all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/PM/PA/2022-23/18737-18765 dated August 30, 2022 against Piccadily Sales and Services Pvt. Ltd. (now amalgamated with Plenty Niryat Pvt. Ltd. having PAN: AABCP6776C) in the matter of Thirani Projects Ltd.

In view of receipt of the entire amount, which includes costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: May 26, 2026  
Place: Kolkata



*Mitrajeet Dey*  
**RECOVERY OFFICER**  
मित्रजीत दे / Mitrajeet Dey  
वसुली अधिकारी एवं महाप्रबंधक  
Recovery Officer & General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
कोलकाता / Kolkata